

(38)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

O.A.No. 1145/96

DT.OF ORDER:23-9-96.

Between:

- | | |
|------------------------------------|---------------------------|
| 1. Z.Satyanarayana. | 7. P.Ch.Venkateswarlu. |
| 2. S. Kanaka Durga Rao. | 8. Basava Panduranga Rao. |
| 2. G. Satyanarayana. | 9. N.Ganeswara Rao. |
| 3. S.Kanaka Durga Rao. | 10. K.Mohana Rao. |
| 4. B.V.V.M.S.V.Prasad. | 11. A.Venkateswara Rao. |
| 5. Y.Bhaskara Rao. | 12. R.Surya Rao. |
| 6. Ch.Ramaiah. | |

.. Applicants.

and

- 1.The Telecom District Manager, Eluru.
2. The Chief General Manager,
Telecom A.P.Circle, Hyderabad.
3. The Chairman, Telecom Commission,
New Delhi.
4. The Director General,
Telecommunication, New Delhi.

.. Respondents.

For the Applicants: Mr. K.Venkateswar Rao, Advocate.

For the Respondents: Mr. V.Rajeswar Rao, Addl.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI : MICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADIN)

The Tribunal made the following Order:-

The learned counsel for the applicants states that he has instructions to withdraw the OA as the letter dt,11,7-96 has been withdrawn by the Respondents.

O.A. dismissed as withdrawn. No order as to costs.

[Signature]
Deputy Registrar(J)CC

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O.A.1145/96.

To

1. The Telecom District Manager, Eluru.
2. The Chief General Manager,
Telecom A.P.Circle, Hyderabad.
3. The Chairman, Telecom Commission,
New Delhi.
4. The Director General, Telecommunication,
New Delhi.
5. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
6. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
7. One spare copy.

pvm.

29/10/96

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 23-9-1996

ORDER / JUDGMENT

M.A./R.A./C.A. No.

in

O.A.No. 1145/96

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

